

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-51/1997/4273/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Pratim Kumar Bora,
District & Sessions Judge,
Barpeta,

Dated Guwahati, the th 16 May, 2024.

Sub:- **Station leave permission.**

Ref:- Your letter No. DJB/1623 dtd. 10.05.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with the official vehicle, at own cost, from the evening of 11.05.2024 till the morning of 16.05.2024**, has been granted. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office during your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-51/1997/4274/A, dated , 16-05-2024

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

10/16/05/24
JT. REGISTRAR (VIGILANCE)
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